

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): (a) The number of corruption cases registered by CBI against Joint Secretary and above level officers during the last three years is as under :—

Year	No. of cases registered
2006	53
2007	12
2008	18
2009 (upto 30.6.2009)	8

(b) The number of corruption cases in which charge sheets have been filed against Joint Secretary and above level officers during the last three years is as under :—

Year	No. of charge sheets filed
2006	12
2007	26
2008	32
2009 (upto 30.6.2009)	5

(c) The Prevention of Corruption Act, 1988 (PC Act) and the Central Vigilance Commission Act, 2003 (CVC Act) provide for effective investigative machinery into the offences of corruption. The PC Act and the Prevention of Money Laundering Act, 2002 have comprehensive provisions for criminalizing bribery and other acts of corruption covering all public servants. The Central Vigilance Commission along with the Central Bureau of Investigation and the Ministries concerned every year draw specific lists of officers of doubtful integrity who are kept under surveillance. The enactment of the Right to Information Act, 2005 as a comprehensive legislation provides an effective mechanism for access to information and disclosure by the authorities to work against any corrupt practices and exploitation.

Quattrocchi's name in list of red corner notice

†1423. SHRI PYARELAL KHANDELWAL: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Central Government has asked Interpol to get Italian businessman, Ottavio Quattrocchi out of its list of red corner notice;

(b) if so, the reasons for Government of India asking to get him out of the list of red corner notice, the details thereof;

†Original notice of the question was received in Hindi.

(c) whether the Interpol has got Quattrocchi out of the red corner notice after being asked by Government of India; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): (a) The request for the issue of a Red Corner Notice is received by the Interpol Wing of the CBI from the concerned investigating agency, which then forwards it to Interpol General Secretariat, Lyon, France. Similarly, the requesting investigating agency can only take a decision for the withdrawal of the Red Corner Notice.

(b) The red corner notice issued against Ottavio Quattrocchi was issued on the basis of the non-bailable warrant for arrest issued by the Special Judge, Delhi on 6.2.1997 in Case RC1.A/90-ACU-IV-SIG for offences under the IPC and the Prevention of Corruption Act, 1947. After obtaining the opinion of the Learned Attorney General of India, CBI requested Interpol for withdrawal of the Red Corner Notice on the grounds that the non-bailable warrant on the basis of which the RCN was issued is no longer valid, and attempt to extradite Mr. Quattrocchi both from Malaysia and Argentina have failed.

(c) and (d) On request of the CBI, the Interpol has revoked the red corner notice against Ottavio Quattrocchi on 25th November 2008.

Ban on recruitment

1424. SHRI MOHAMMED AMIN:
SHRI TAPAN KUMAR SEN:

Will the PRIME MINISTER be pleased to state:

(a) whether Government is planning to lift the ban on recruitment in Government departments, PSUs, autonomous institutions, etc. and filling up of all the vacant posts in view of the gloomy employment scenario in the country;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (SHRI PRITHVIRAJ CHAVAN): (a) There is no ban on recruitment in Government departments, PSUs, autonomous institutions, etc.

(b) and (c) Do not arise.

National policy

1425. SHRI TAPAN KUMAR SEN:
SHRI PRASANTA CHATTERJEE:

Will the PRIME MINISTER be pleased to state:

(a) whether there is any National policy for the transport fuels to curb air pollution; and

†Original notice of the question was received in Hindi.